

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:156
ANSWERED ON:09.07.2014
OPENING OF KENDRIYA VIDYALAYAS
Yadav Shri Jay Prakash Narayan

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether several Kendriya Vidyalayas (KVs) are being run by making alternative arrangements in various cities of the country as land for construction of school buildings has not been provided by the respective State Governments;
- (b) if so, the details of such schools, State-wise and location-wise including Banka, Bihar;
- (c) the time by which the land for construction of schools is likely to be provided by the respective State Governments;
- (d) whether the teaching of Class-I and II has been discontinued for the last two years in the above Kendriya Vidyalayas;
- (e) if so, the reasons therefor; and
- (f) the action being taken by the Government to resume regular teaching of Class-I and II at the earliest?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

- (a) & (b): Yes, Madam. Presently 169 Kendriya Vidyalayas (KVs) are functioning from temporary accommodation provided by Sponsoring Authorities as per details annexed.
- (c): No definite time frame can be laid down as selection and transfer of land for construction of permanent school buildings entirely depends on the concerned State Govt.
- (d) & (e): No, Madam. Teaching of Class-I and II has not been discontinued for the last two years in all the above Kendriya Vidyalayas. However, in a few Kendriya Vidyalayas, teaching of Class-I and II has been discontinued depending upon non-availability of adequate number of classrooms in temporary buildings provided by State Governments, safety concern in case of such temporary buildings, undue delay on the part of State Governments in transfer of land for construction of permanent school building to Kendriya Vidyalaya Sangathan etc.
- (f): Regular teaching of Class-I & II in affected Vidyalayas could start once the above constraints are addressed by the concerned State Governments.